

Crl. Revision No. _____
Zee Media Corporation Pvt. Ltd. Vs. State & Anr.

31.08.2020

Present: None.

File could not be made available by the Ahlmad on account of Court Complex being sealed as one of the court staff has been found Corona positive.

Accordingly, matter stands adjourned. Parties be informed accordingly.

List on 08.09.2020 for purpose already fixed.

Hard copy of this ordersheet be placed on record in the judicial file as and when physical functioning of the courts is resumed.

A copy of this order be also sent to the Computer Branch to be uploaded on the official website.

(SUJATA KOHLI)

District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/31.08.2020

Cr. Revision No. 07/2020
Rajesh Gulati Vs. State and Another

31.08.2020

Present: None.

File could not be made available by the Ahlmad on account of Court Complex being sealed as one of the court staff has been found Corona positive.

Accordingly, matter stands adjourned. Parties be informed accordingly.

List on 29.09.2020 for purpose already fixed.

Hard copy of this ordersheet be placed on record in the judicial file as and when physical functioning of the courts is resumed.

A copy of this order be also sent to the Computer Branch to be uploaded on the official website.

(SUJATA KOHLI)

District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/31.08.2020

**SC No. 03/2019
CBI Vs. Ashok Kumar Chawla and Others**

31.08.2020

Present: None.

File could not be made available by the Ahlmad on account of Court Complex being sealed as one of the court staff has been found Corona positive.

Accordingly, matter stands adjourned. Parties be informed accordingly.

List on 17.11.2020 for purpose already fixed.

Hard copy of this ordersheet be placed on record in the judicial file as and when physical functioning of the courts is resumed.

A copy of this order be also sent to the Computer Branch to be uploaded on the official website.

(SUJATA KOHLI)

District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/31.08.2020

CBI No. 54/2019
CBI Vs. Nazrul Islam and Others

31.08.2020

Present: None.

File could not be made available by the Ahlmad on account of Court Complex being sealed as one of the court staff has been found Corona positive.

Accordingly, matter stands adjourned. Parties be informed accordingly.

List on 12.10.2020 for purpose already fixed.

Hard copy of this ordersheet be placed on record in the judicial file as and when physical functioning of the courts is resumed.

A copy of this order be also sent to the Computer Branch to be uploaded on the official website.

(SUJATA KOHLI)

District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/31.08.2020

CBI No. 307/2019
CBI Vs. Raj Kumar Tyagi

31.08.2020

Present: None.

File could not be made available by the Ahlmad on account of Court Complex being sealed as one of the court staff has been found Corona positive.

Accordingly, matter stands adjourned. Parties be informed accordingly.

List on 19.11.2020 for purpose already fixed.

Hard copy of this ordersheet be placed on record in the judicial file as and when physical functioning of the courts is resumed.

A copy of this order be also sent to the Computer Branch to be uploaded on the official website.

(SUJATA KOHLI)

District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/31.08.2020

CBI No. 362/2019
CBI Vs. Abhishek Verma and Another

31.08.2020

Present: None.

File could not be made available by the Ahlmad on account of Court Complex being sealed as one of the court staff has been found Corona positive.

Accordingly, matter stands adjourned. Parties be informed accordingly.

List on 01.10.2020 for purpose already fixed.

Hard copy of this ordersheet be placed on record in the judicial file as and when physical functioning of the courts is resumed.

A copy of this order be also sent to the Computer Branch to be uploaded on the official website.

(SUJATA KOHLI)

District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/31.08.2020